

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:2069  
ANSWERED ON:02.12.2002  
DISPROPORTIONATE ASSETS OF IFS OFFICERS  
MAHESHWAR SINGH

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether any public complaints have been made against some very senior IFS officers of the Sikkim Forest Department for having amassed huge assets disproportionate to known sources of income;
- (b) if so, the details thereof;
- (c) whether the government have since enquired into the matter; and
- (d) if so, the findings indicating the further action against the guiltyies, if any?

**Answer**

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R.BAALU) :

(a) to (d) A complaint was received against certain Indian forest Service Officers of Sikkim cadre, which was subsequently forwarded to the State Government for investigation/report. After inquiry, Government of Sikkim informed that these officers do not possess assets disproportionate to known sources of their income.